

(c) There is no Centrally recognised college/institution conducting Diploma Course in Homoeopathy Pharmacy.

(d) Government had received a request for introducing initially Diploma in Pharmacy Course for Homoeopathic Pharmacists from the Homoeopathic Pharmaceutical Science Mission of India. The matter was considered in consultation with Central Council of Homoeopathy who agreed with the requirement and demand for institutionally trained Homoeopathic Pharmacists all over the country. They also suggested that till the formation of Homoeopathy Pharmacy Council, the Pharmacy Council of India be entrusted with the work and 5 members from the Central Council of Homoeopathy can be nominated to the Pharmacy Council of India.

Dutch Assistance for Slum Development in Karnataka

*192. SHRI H.C. SRIKANTIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a delegation of Holland Government visited Bangalore in connection with extending assistance for slum development in Karnataka;

(b) whether any plan has been prepared and submitted by Karnataka Government for financial assistance from Holland for slum development in the State; and

(c) if so, the details thereof and action taken by Union Government thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No official delegation from the Government of Netherlands visited Bangalore.

(b) No, Sir.

(c) Does not arise.

Benefits for Silk and Tasar Farmers

*193. SHRI SUKHENDU KHAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are considering to bring legislation for protection of silk and tasar farmers;

(b) if so, the details thereof;

(c) the quantity of disease free laying that Government propose to supply to farmers state-wise;

(d) whether farmers get the disease free laying according to their demands;

(e) the amount of money sanctioned under the Intensive Sericulture Development Project Scheme, State-wise;

(f) whether Government propose to set up reeling and weaving center in West Bengal; and

(g) if so, when and if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) In 1990-91, a total of 40 crore Disease Free Layings (DELs) is estimated to be required by sericulture farmers. Out of this, the Central and State Governments propose to supply about 25 crore DELs. The balance of 15 crore DELs will come licensed and private seed producers. The State-wise break-up is as under:

<i>State</i>	<i>DELs (Crores)</i>
1	2
Andhra Pradesh	3.01
Jammu & Kashmir	0.35
Karnataka	26.84
Tamil Nadu	2.08

1	2
West Bengal	6.92
Others	0.84
Total	40.04

(d) Yes, Sir.

(e) The Intensive Sericulture Development Project is being implemented only in West Bengal with an outlay of Rs. 9.66 Crores for the years 1985-86 to 1990-91.

(f) No, Sir.

(g) The State Government of West Bengal is already providing the necessary development support and there are at present 6,530 reeling units and 13,000 silk handlooms in the state. Further, a Weavers Service Centre is already functioning in the State.

List of Scheduled Castes and Scheduled Tribes

*194. DR. BENGALI SINGH:
SHRI SHEO SHARAN
VERMA:

Will the minister of WELFARE be pleased to state:

(a) whether Government propose to include some more Castes in the list of Scheduled Castes/Scheduled Tribes;

(b) if so, whether all people belonging to one caste/tribe would be declared as Scheduled Caste/Tribe in all States/Union Territories as a result thereof;

(c) whether the percentage of reservation for Scheduled Castes/Scheduled Tribes is likely to be increased subsequently; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) This is under the consideration of the Government.

(b) According to the provisions of Articles 341 (1) and 342 (1) of the Constitution, the Scheduled Castes and Scheduled Tribes have to be specified in relation to a particular State/Union Territory separately.

(c) and (d). The question of any change in the percentage of reservation will arise only after the revision of the lists is completed.

Development of Food Processing Industries

*195. SHRI KAILASH MEGHWAL: Will the minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have chalked out a strategy for export of processed food encompassing production of agricultural produces and cereal preparations as also their marketing to the ultimate consumer, if so, the details thereof;

(b) whether any scheme has been evolve for efficient production technology, innovative packaging, commercial advertisement and strengthening of appropriate distribution network; and

(c) if so, the details of the initiatives taken in this direction?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Ministry of Food Processing Industries has formulated developmental plan schemes for implementation during 1990-91. The Agricultural and Processed Food Products Export Development Authority under the Ministry of Commerce also prepares schemes for encouraging exports improving of packaging and improving of marketing etc., of agricultural and processed foods. The plan schemes of the Ministry of Food Processing Industries include those for assistance to State Governments' corpo-